

| 1   | 2                  | 3      | 4      | 5      |
|-----|--------------------|--------|--------|--------|
| 11. | Maharashtra        | 100.83 | 96.54  | 97.05  |
| 12. | Manipur            | 44.64  | 90.54  | 386.85 |
| 13. | Meghalaya          | 27.9   | 52.79  | 14.17  |
| 14. | Nagaland           | 84.90  | 99.66  | 250.00 |
| 15. | Orissa             | 79.63  | 89.58  | 46.84  |
| 16. | Punjab             | 11.68  | 101.42 | 85.18  |
| 17. | Rajasthan          | 109.76 | 114.60 | 70.87  |
| 18. | Sikkim             | 72.78  | 89.13  | 56.93  |
| 19. | Tamil Nadu         | 110.98 | 97.45  | 107.19 |
| 20. | Tripura            | 110.59 | 93.67  | 92.73  |
| 21. | Uttar Pradesh      | 99.18  | 100.83 | 77.08  |
| 22. | West Bengal        | 46.00  | 100.89 | 40.93  |
| 23. | A and N Islands    | 5.99   | 92.80  | 19.64  |
| 24. | Arunachal Pradesh  | 45.34  | 98.37  | N.A.   |
| 25. | Chandigarh         | 8.49   | 81.39  | 46.70  |
| 26. | D and N Haveli     | 82.68  | 96.93  | N.A.   |
| 27. | Delhi              | 115.43 | 85.64  | 24.29  |
| 28. | Goa, Daman and Diu | 98.92  | 98.83  | 81.07  |
| 29. | Lakshdweep         | 57.06  | 77.39  | 74.21  |
| 30. | Mizoram            | 58.59  | 98.95  | 85.67  |
| 31. | Pondicherry        | 99.00  | 84.02  | 40.85  |
|     | All India          | 94.02  | 97.89  | 77.88  |

N.A.—Not available.

**Inclusion of Certain Castes in the  
List of SCs/STs**

9182. SHRI BHADRESHWAR TANTI :  
Will the Minister of WELFARE be pleased  
to state :

(a) whether migrant tea labourers in  
Assam belonging to Oraon, Munda, Santhal,  
Panlo, Gondh, Bhumiji; Pan and Koya  
castes have been recognised as Scheduled  
Castes/Scheduled Tribes in Assam;

(b) if not, the reasons therefor; and

(c) whether Government propose to  
include these tribes in the list of Scheduled  
Tribes ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF WELFARE (SHRI GIRI-  
DHAR GOMANGO) : (a) No, Sir.

(b) and (c). The proposal to include tea  
garden labourers in the list of Scheduled  
Tribes in Assam is being considered along  
with similar other proposals in the context  
of the proposed comprehensive revision of  
the lists of Scheduled Castes and Scheduled

Tribes. Further, any amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of Articles 341 (2) and 342 (2) of the Constitution.

#### Film on Tamil Refugee Camps in India

9183. SHRIMATI KISHORI SINHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that Sri Lanka TV is projecting a programme of interviews with Tamil refugees who have returned to that country which shows India in a poor light; and

(b) if so, whether Government have taken steps to prepare film on the Sri Lankan refugee camps in India; and about their feelings regarding happenings in Sri Lanka ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) Yes Sir, it has come to Government's notice that Roopavahini, the Sri Lanka Government's TV network, as also the Sri Lankan press have carried interviews with persons who were alleged to be refugees returned from India, in which they are reported to have said that they returned because of difficult conditions in the refugee camps in India.

(b) No, Sir. Government is not planning to prepare any films on the refugee camps. The fact that very few, if any of the refugees have actually returned to Sri Lanka out of the 126,000 refugees still in India shows that condition in refugee camps are as satisfactory as they could be and that the insecurity prevailing in Sri Lanka is preventing them from returning to their homes.

#### Development of Fast Growing Plant Species

9184. SHRI S. JAIPAL REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether firewood is the fourth largest contributor to the world energy supply sources and the first amongst renewable sources and if so, the steps taken to ensure its supply through R and D efforts;

(b) whether any new fast growing plant species have been developed so far and if so, the details of its propagation in view of 93 per cent of India's population depending on Biomass; and

(c) whether it is a fact that forest cover came down to 12 per cent in 1974 and if so, what is the present position as determined by satellites ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Wood is one of the important sources of energy supply. Research and development efforts are continuing to identify species best suited to various climatic and ecological zones, to develop fast growing and high yielding strains, and to determine efficient plant propagation methods in order to achieve better productivity.

(b) Development of eucalyptus hybrid FRI-4 and FRI-5 is an important achievement in the tree development programme. The seed stocks of these strains have been supplied to various States and Union Territories for multiplication trials.

(c) Forest cover as assessed by the National Remote Sensing Agency using satellite imagery extended over 16.89% of the total geographical area during 1972-75 but came down to 14.10% during 1980-82.

#### Plantation of Tree in Wasteland Areas

9185. SHRI CHIRANJI LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have evolved a scheme to give incentives to the rural poor who plant trees in uncultivable wasteland; and

(b) if so, the main features of the scheme evolved ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). The State Governments have been requested to lay down clear guidelines for the leasing of wastelands to the rural poor. Emphasis is also being placed on developing